NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 52/BB/	-	For	Rule-6 of	Randstad India Pvt. Ltd. Vs Camson
2017		hearing	IB	Bio Technologies Ltd.

NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

01. Madhuhars Applicant 9480094242

ORDER

Counsel for Petitioner is present. He has filed written submissions. None appeared for Corporate Debtor. List it for hearing on Corporate Debtor side finally on 12/02/2018 and no adjournment will be given.

Member (T)

Member (J)